

Madhya Pradesh Government to inform us what quantities of naphtha they require and for what purpose. It will pass very near Madhya Pradesh, between Mirzapur and Allahabad. If the necessary information is given to us, we will examine the question.

**Shri Bhagwat Jha Azad:** May I know the reason why, instead of using the naphtha at Barauni for which there was a proposal from a firm at a local place, the Government contemplate to carry it from there and use at somewhere else? From an economic point of view it may not be good.

**Shri Humayun Kabir:** I do not know wherefrom my hon. friend has got this information. We propose to use some of the naphtha at Barauni also.

**Shrimati Savitri Nigam:** May I know whether the enquiries were made from the Madhya Pradesh Government, whether any proposal was also made and what would be their share of contribution and what would be the gain they are going to have, etc.

**Shri Humayun Kabir:** All these questions will arise only when we know what the Madhya Pradesh Government wants.

**Shri Radhelal Vyas:** May I know whether any survey about the use of this naphtha was made—what are the regions and how much will be consumed etc.,—and, if so, whether any such survey covered Madhya Pradesh area also?

**Shri Humayun Kabir:** An all-India survey is continuously being made because we have to know the position of the distribution of petroleum products in different parts of the country, and Madhya Pradesh is not outside India.

अध्यक्ष महोदय : प्रश्न 638।

श्री जगदेव सिंह सिद्धान्ती : मेरा व्यवस्था का प्रश्न है और वह यह है कि हिन्दी

अनुवाद में लिखा है कि प्रव्रजकों को बसायेंगे, यह गलत है। आप्रजोंको को बसायेंगे, यह होना चाहिये।

#### Resettlement of Migrants

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- \*638. { **Shri Hukam Chand**  
Kachhava:ya;  
**Shrimati Minimata:**  
**Shri Uikey:**  
**Shri Bade:**  
**Shri Chandak:**  
**Shri Vidya Charan Shukla:**  
**Shri Ram Harkh Yadav:**  
**Shri Murli Manohar:**  
**Shri D. C. Sharma:**

Will the Minister of **Rehabilitation** be pleased to state:

(a) whether Government have taken a decision that it would be desirable to arrange as far as possible industrial resettlement of new migrants from East Pakistan on account of paucity of agricultural land; and

(b) if so, the broad outlines of the schemes so far worked out in this behalf?

**The Deputy Minister in the Ministry of Rehabilitation (Dr. M. M. Das):** (a) Owing to paucity of agricultural land, Government propose to resettle as many new migrants as possible in industries. Some families will also be settled in poultry farming, dairy farming, cattle breeding and other agro-industries.

(b) A statement showing the measures already taken and the measures contemplated is laid on the Table of the Sabha. [Placed in Library. See No. LT-3714/64].

श्री हुकम चन्द कच्छवाय : मैं जानना चाहता हूँ कि अभी तक कितने लोग आये हैं उन में से कितने लोगों को उद्योग देने की सरकार की योजना है और कितनों को जमीन देने की योजना है, और ऐसे कितने लोग हैं जिन को कुछ भी देने का सरकार का विचार नहीं है।

**Dr. M. M. Das:** The total influx since January last is 3.32 lakhs up till now. Out of this, 2.80 lakhs are in

our camps. Out of these, only 17,000 families can be rehabilitated on agricultural lands. For the rest of the people, we have to find out other means for resettling them.

**श्री हुकम चन्द कछवाय :** मैं यह जानना चाहता हूँ कि मध्य प्रदेश और उत्तर प्रदेश के इन दोनों राज्यों में कितने शरणार्थी आये हैं, क्या उन शरणार्थियों को सरकारी नौकरी में, केन्द्रिय सरकार में और राज्य सरकार में भी लेने का विचार है ?

**Dr. M. M. Das:** All these details are not with me at present. But there are proposals for admitting these refugees into Government service whenever suitable candidates among them are found.

**Shri Basumatari:** We have been hearing that money has been allotted for the schemes. May I know what are the industries established up till now?

**Dr. M. M. Das:** We have given the details in the statement laid on the Table.

**श्री आंकार लाल बेरवा :** मैं यह जानना चाहूँगा कि जिन लोगों को व्यवसाय में लगाने हैं या जिन्हें कृषि भूमि दी गई है, उन्हें भारतीय नागरिकता देने के लिए भी सरकार क्या कर्ष्यवाही कर रही है और और कितनों को दे दी गई है।

**अध्यक्ष महोदय :** यह तो दूसरा सवाल हो गया।

**श्री आंकार लाल बेरवा :** अध्यक्ष महोदय, इसी के अन्दर आता है क्योंकि जब उन को पैसा दिया गया है जब उनको कर्ज दिया गया है और कृषि भूमि भी दी गई है तो मैं सरकार से यह जानना चाहता हूँ कि क्या उन्हें भारतीय नागरिकता के अधिकार भी दिये जायेंगे ?

**अध्यक्ष महोदय :** इसमें यह नहीं आता है, माननीय सदस्य मेरी बात को मान लें।

**Shri Narendra Singh Mahida:** If Government are not able to employ the migrants in industries, will they recommend these migrants for employment in the private concerns or industries in Government sector?

**The Minister of Rehabilitation (Shri Tyagi):** If there are Government concerns started in the area, they will be given employment there. In case any private party is given licence for a suitable industry, that party will be helped on the condition that they employ the migrants.

**Dr. Ranen Sen:** The DPs from East Pakistan are being distributed throughout India. Wherever they are distributed in other States, are there arrangements made to absorb those refugees in industries located in those areas?

**Mr. Speaker:** He has answered that.

**Shri Kapur Singh:** Are Government alive to the fact that Bengalis are generally non-adaptive to shocks of transplantation and if so, are Government taking steps to absorb the Bengalis in Bengal alone?

**Dr. M. M. Das:** The contention of the hon. Member is not true.

**श्री रामेश्वरानन्द :** सरकार ने यह मुर्शि-पालन और सुअर पालन आदि में जितने व्यक्ति लगाये हैं तो क्या उन्होंने गऊ पालन के धंधे में भी यह पूर्वी पाकिस्तान से आने वाले शरणार्थियों को लगाया है, यदि लगाया है तो कितनों को लगाया है ?

**Dr. M. M. Das:** We are making arrangements for the establishment of dairies, for cattle breeding and so on.

**श्री हुकम चन्द कछवाय :** मेरे प्रश्न के पहले भाग का उत्तर दिलवाया जाय कि उत्तर प्रदेश और मध्य प्रदेश में कितने शरणार्थी बसाये गये हैं।

**अध्यक्ष महोदय :** उन्होंने बनला तो दिया है कि इस के आंकड़े उनके पाम इन्क समय मौजूद नहीं हैं।

श्री हुकम चन्द कल्लवाय : मैं ने पूछा था कि कितने बसाये गये हैं . . .

अध्यक्ष महोदय : अब यह आंकड़े ही तो आप मांग रहे हैं और क्या मांग रहे हैं ?

**Shri Hari Vishnu Kamath:** Has Government explored or re-explored the possibility of resettling these hapless migrants from East Pakistan in the State of Jammu and Kashmir and if not, what are the reasons therefor?

**Mr. Speaker:** The question is about starting industries for resettlement of refugees.

**Shri Hari Vishnu Kamath:** Yes, I am asking about settlement in industries in Jammu and Kashmir.

**Shri Tyagi:** None has so far been established in Jammu and Kashmir.

**Mr. Speaker:** Is there a proposal to start any industries there?

**Shri Tyagi:** Not yet.

**Shri Hari Vishnu Kamath:** What are the reasons?

**Mr. Speaker:** We cannot enter into arguments. He has said, there is no proposal to start industries there yet.

**Shri Hari Vishnu Kamath:** Why not? When all the States are absorbing refugees, why not Jammu and Kashmir?

**Shri Tyagi:** We are not enforcing anything on the States in regard to this matter. The States voluntarily come forward to help.

**Shri S. C. Samanta:** May I know whether new industries will be opened; if so, whether the settlement of these people nearby the industries will also be arranged?

**Mr. Speaker:** That he has answered already.

श्री विभूति मिश्र : पहले भी जब पूर्वी पाकिस्तान से रेफ्यूजीज आये थे और वह चम्पा-

रन में बसाये गये थे तो सरकार ने कहा था कि उन के लिए हम व्यवसाय लगायेंगे तो क्या अब भी यह जो रेफ्यूजीज कैम्पों में पड़े हुए हैं उन रेफ्यूजीज को बसाने के लिए सरकार उन के वास्ते इंडस्ट्री लगाने की बात सोच रही है और जैसा कि पहले उनको व्यवसाय में लगाने के लिए कहा गया था और नहीं लगाया गया तो क्या अब भी वही बात है ?

**Dr. M. M. Das:** The hon. Member wants to have some information about a particular camp in Orissa. I have not got that information with me.

#### Application of certain Articles of Constitution to J. & K.

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\*640. { **Shri Ravindra Varma:**  
**Shri P. Venkatasubbaiah:**  
**Shri Surendra Pal Singh:**  
**Shri Rameshwar Tantia:**  
**Shri Sidheshwar Prasad:**  
**Shrimati Renuka Barkataki:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Government of Kashmir have requested the Central Government to make certain Articles of the Indian Constitution applicable to the State of Jammu and Kashmir; and

(b) if so, what are these Articles, and the action the Central Government propose to take on the request of the State Government?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):**

(a) Yes, Sir.

(b) (i) Articles 356 and 357; and

(ii) article 81 (Without modification). A Presidential Order under article 370 of the Constitution has been issued in respect of articles 356 and 357. As regards article 81, a Presidential Order will be issued after all formalities have been gone through.

**Shri Ravindra Varma:** May I know whether it is a fact that the Govern-